

CENTRAL ADMINISTRATIVE TRIBUNAL

JABALPUR BENCH, JABALPUR

Carav's Building, 15, Civil Lines, Post bag No. 6, JABALPUR- 482 001

Dated 20.2.08

Registration No. CCP 3/07
(OA 400/04)

Vasudev yadav

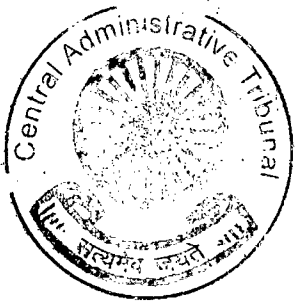
Applicant (s)

VERSUS

Blupendra Singh & or

Respondent (s)

A copy of the ORDER dated passed by the Hon'ble Tribunal in the above mentioned case is forwarded herewith for necessary action.



13/2/2008

Applicant by Mr. Raghvendra Saxena
on behalf of Mr. Rakesh Saxena.

Defects have not yet been removed as yet. It is also seen that this CCP has been filed alleging non-compliance of the order passed by this Tribunal in OA No. 400/04 on 9th March, 2005. This CCP has been filed on 3/1/07 i.e. after the prescribed time limit of one year.

Hence, the CCP is not maintainable and it is dismissed.

Sd/-

(Dr. G. C. Srivastava)
VC

Sd/-

(H. K. Gaur)

To,

Shri Rakesh Saxena-Mb
Shri A. K. Gaur-JB

20/2/08

सत्य प्रतिनिधि
उप-जिस्ट्रार
BY REGISTRAR
अधिकरण
CENTRAL ADMINISTRATIVE TRIBUNAL
जबलपुर बेंच, जबलपुर
JABALPUR BENCH, JABALPUR